

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

C.P-127/2006

IN THE MATTER OF:

M/s. Johari Exports (P) Ltd.

.. PETITIONER

SECTION :

Under Section 397/398

Order delivered on 25.9.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner/Applicant : Mr. Karan Malhotra, Advocate

For the Respondents : Mr. Rahul Malhotra, Advocate
Mr. Varun Garg, Advocate .. for R-1 & 2

ORDER

Hon'ble Member (Judicial) not sitting.

Re-notify this case on 02.11.2017.



(S.P. Gahlaut)
Bench officer-III

Surjit
25.9.2017